

dence to indicate that any smuggled goods were unloaded at the spot and taken away in the presence of the Customs Police.

(b) No Sir.

DR. A N BOSE. Is the hon Minister aware that in the same train, after the train had passed through Dum Dum, such unloadings were made several times and the policemen pleaded helplessness because there was no alarm chain in the compartment in which they were travelling, while the smugglers got down from the running train with their smuggled goods?

SHRI S V. RAMASWAMY. Just now I read out that the alarm chain was pulled in two coaches. So the question of blanking off does not arise in this matter. So far as the Customs question is concerned, it really is a matter which should be addressed to the Ministry of Finance, probably to the Central Board of Revenue. All that we are concerned with is whether there was delay in the running of the train and so far as that is concerned, as I have said, there was a delay of five minutes.

DR. A. N. BOSE: But it is interlinked and . . .

MR. CHAIRMAN: It is getting time, you may put your next question, if you want.

#### LOSS OF LIFE IN THE FIRE OF THE BRITISH CARGO LINER 'DARA'

\*187. DR. A N. BOSE: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether any Indians lost their lives in the British cargo liner 'Dara' which caught fire and sank in the Persian Gulf on April 8, 1961;

(b) if so, what is their number; and

(c) whether any enquiry has been made into the causes of the accident and whether the Government of India also asked for such an enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes, Sir.

(b) The number of Indian passengers lost is not known. Out of the crew, 18 Indians are reported to be missing. The number is still unconfirmed.

(c) The vessel was a British ship and was registered in United Kingdom. An inquiry is being conducted in Bombay by the United Kingdom Government under the provisions of the United Kingdom Merchant Shipping Act, 1894.

DR. A N. BOSE: Is there any provision for giving compensation to the families of those who lost their lives?

SHRI RAJ BAHADUR: So far as the crew are concerned, they will be given compensation under the Workmen's Compensation Act and I think three months' salary also is proposed to be given *ex gratia*.

MR. CHAIRMAN: Question hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### INSTALLATION OF MAHATMA GANDHI'S STATUES AT RAILWAY STATIONS

\*179. SHRI DEOKINANDAN NARAYAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to instal Mahatma Gandhi's statues at certain Railway stations; and

(b) if so, the names of the stations where they are proposed to be installed?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S V. RAMASWAMY): (a) The suggestion to instal Mahatma Gandhi's statues at important places is under consideration.

(b) Does not arise.